

F.No. 01(03)/Roster/CESTAT/2022(part-3)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.11.2022

ORDER NO. 203 of 2022

Hon'ble President is pleased to order the sitting commencing from **05.12.2022 to 30.12.2022** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 05.12.2022 to 30.12.2022	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters.
From 05.12.2022 to 30.12.2022	Mr. Anil Choudhary, Hon'ble Member (Judicial)	Single Member matters.
From 05.12.2022 to 30.12.2022	Ms. Rachna Gupta, Hon'ble Member (Judicial)	Single Member matters.

Note:

1. In the event of tour/leave/Chamber work of Hon'ble President, Mr. Anil Choudhary, Hon'ble Member (Judicial) will sit in the Division Bench and in his absence Ms. Rachna Gupta, Hon'ble Member (Judicial) will sit in the Division Bench.
2. In the event of leave of Technical Member, Hon'ble President will do the Chamber work.
3. If one of the Members sitting in the SM Bench is on leave/tour the other SM Bench will hear both the lists.
4. In the event of no sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".
5. The roster is subject to holidays/winter vacations as declared in the calendar for 2022.

By Order



(Mukesh Gupta)
Deputy Registrar

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Assistant Registrar

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.11.2022

ORDER NO. 204 of 2022

Hon'ble President is pleased to order the sitting commencing from **05.12.2022 to 30.12.2022 for CESTAT, Mumbai** as follows:-

CORAM	PERIOD	WORKS ASSIGNED
Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. C. J. Mathew, Hon'ble Member (Technical)	From 05.12.2022 to 30.12.2022	Customs and Service Tax Division Bench Matters
Mr. Sanjiv Srivastava, Hon'ble Member (Technical) and Mr. S. K. Pati, Hon'ble Member (Judicial)	From 05.12.2022 to 30.12.2022	Excise Division Bench matters
Mr. Ajay Sharma, Hon'ble Member (Judicial)	From 05.12.2022 to 30.12.2022	Single Member Bench Matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other Division Bench, if available and the other Member in the Division Bench will hear Single Member cases.
2. On every Friday afternoon special bench sitting, if any, will be notified with the approval of the available Senior Member.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".
4. The roster is subject to holidays/winter vacations as declared in the calendar for 2022.

By Order


(Mukesh Gupta)
Deputy Registrar

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Dated: 28.11.2022

ORDER NO. 205 of 2022

Hon'ble President is pleased to order the sitting commencing from **05.12.2022 to 30.12.2022** for **CESTAT, Kolkata** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 05.12.2022 to 30.12.2022	Mr. P. K. Choudhary, Hon'ble Member (Judicial)	Single Member matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" / "court proceedings".
2. The roster is subject to holidays/winter vacations as declared in the calendar for 2022.

By Order



(Mukesh Gupta)
Deputy Registrar

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.11.2022

ORDER NO. 206 of 2022

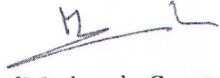
Hon'ble President is pleased to order the sitting commencing from **05.12.2022 to 30.12.2022** for **CESTAT, Bangalore** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 05.12.2022 to 30.12.2022	As may be constituted from time to time by separate order	---

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".
2. The roster is subject to holidays/winter vacations as declared in the calendar for 2022.

By Order


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Dated: 28.11.2022

ORDER NO. 207 of 2022

Hon'ble President is pleased to order the sitting commencing from **05.12.2022 to 30.12.2022** for **CESTAT, Allahabad** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 05.12.2022 to 30.12.2022	As may be constituted from time to time by separate order	---

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".
2. The roster is subject to holidays/winter vacations as declared in the calendar for 2022.

By Order


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Deputy Registrar

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Dated: 28.11.2022

ORDER NO. 208 of 2022

Hon'ble President is pleased to order the sitting commencing from 05.12.2022 to 30.12.2022 for CESTAT, Ahmedabad as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 05.12.2022 to 30.12.2022	Sh. Ramesh Nair, Hon'ble Member (Judicial) and Sh. Raju, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
Every Thursday afternoon (after DB is over)	Sh. Ramesh Nair, Hon'ble Member (Judicial)	Single Member Bench
Every Thursday afternoon (after DB is over)	Sh. Raju, Hon'ble Member (Technical)	Single Member Bench

Note:

1. Whenever any Member of Division Bench is unavailable, the other Member of that Bench will hear Single Member matters, as notified. Single Member sitting on Thursdays will be held if the respective members are available at station.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".
3. The roster is subject to holidays/winter vacations as declared in the calendar for 2022.

By Order


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Dated: 28.11.2022

ORDER NO. 209 of 2022


Hon'ble President is pleased to order the sitting commencing from **05.12.2022 to 30.12.2022** for **CESTAT, Chandigarh** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 05.12.2022 to 30.12.2022	As may be constituted from time to time by separate order	---

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".
2. The roster is subject to holidays/winter vacations as declared in the calendar for 2022.

By Order


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Deputy Registrar

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Dated: 28.11.2022

ORDER NO. 210 of 2022


Hon'ble President is pleased to order the sitting commencing from **05.12.2022 to 30.12.2022** for **CESTAT, Chennai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 05.12.2022 to 30.12.2022	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial)	Single Member matters
From 05.12.2022 to 30.12.2022	Mr. P. Dinesha, Hon'ble Member (Judicial)	Single Member matters

Note:

1. If one of the Members sitting in the SM Bench is on leave/tour the other SM Bench will hear both the lists.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".
3. The roster is subject to holidays/winter vacations as declared in the calendar for 2022.

By Order


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Dated: 28.11.2022

ORDER NO. 211 of 2022

Hon'ble President is pleased to order the sitting commencing from **05.12.2022 to 30.12.2022** for **CESTAT, Hyderabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 05.12.2022 to 30.12.2022	As may be constituted from time to time by separate order	---

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".
2. The roster is subject to holidays/winter vacations as declared in the calendar for 2022.

By Order



(Mukesh Gupta)
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